

4

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/23/2017
NAME OF THE PETITIONER(S) : ASHOK KUMAR KANODIA & 2 ORS
NAME OF THE RESPONDENT(S) : SRINIDHI SYNTHETICS LTD & ANOTHER
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

- | | | | |
|----|--|------------------------|------------------|
| 1. | ROHAN RAJASEKARAN
PREETHI S. ARASU
for Rajagopal + Soghumatham
Advocates | Counsel for Petitioner | Preethi S. Arasu |
| 2. | R. VIDHAKSHANKAR
R. ASHOK KUMAR | Counsel for Respondent | R. Ashok Kumar |

ORDER

Ms. Preethi S. Arasu, Counsel for Petitioner present. Mr. R. Ashokkumar
Counsel for Respondent present and prayed time for filing counter. At request,
time enlarged. Put up on 10.07.2017 at 10.30 A.M.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)